

(ITEM NO.20 REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. SURAJIT DEY
Petition(s) for Special Leave to Appeal (C) No(s). 35242/2013
ATUL KUMAR GUPTA & ANR Petitioner(s)
VERSUS
AMIT MOHAN MITTAL & ANR Respondent(s)
(with interim relief and office report)

Date : 14/08/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr Amit Wadhwa, Adv.
Dr. Vinod Kumar Tewari, Adv.

For Respondent(s)

Mr. Samir Ali Khan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit on behalf of respondent no.1 is
already on record.

Service is complete in respect of respondent no.2 but
none has entered appearance.

Matter stands complete. Registry to process the matter

for being listed before the Hon'ble Court as per rules.

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2015.08.19
17:29:10 IST
Reason:

(SURAJIT DEY)
Registrar
SECTION XI

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